

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/261(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	BANK OF BARODA VS JYOTI GUPTA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Sunita Kabi, Adv. : For Financial Creditor
Ms. Urmila Chakraborty, Adv. : For Personal Guarantor
Mr. Aditya Kanodia, Adv.
Ms. Suprana Sardar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for Financial Creditor is stated to be unwell. An adjournment is sought on his behalf.
3. Matter is adjourned to **25/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**